

IN THE HIGH COURT OF ORISSA AT CUTTACK  
W.P.(C) No.32580 of 2021

*State of Odisha*

....

*Petitioner*

Mr. J. Katikia, Addl. Govt. Advocate

*-versus-*

*Registrar General, Orissa High Court*

....

*Opposite Party*

Mr. P.K. Muduli, Addl. Govt. Advocate

**CORAM:**  
**THE CHIEF JUSTICE**  
**JUSTICE A.K. MOHAPATRA**

**Order No.**

**ORDER**  
**06.12.2021**

03.

List tomorrow (7<sup>th</sup> December, 2021).

*(Dr. S. Muralidhar)*  
*Chief Justice*

*(A.K. Mohapatra)*  
*Judge*